

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 17th APRIL, 2024, 10:30 A.M.

CP No. 122/CB/2021

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Sampurn Impex Pvt. Ltd. -Vs- Shri Asutosh Structures Pvt. Ltd.
Under Section	241-242

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Saswat Kumar Acharya, Adv.
Ms. S. Pholgu, Adv.
Mr. Abhijeet Agarwal, Adv.
Mr. Jaish Joshi, Adv.
Mr. Subham Agrawal, Adv.
Ms. Jagruti Sahoo, Adv.
Mr. Ashutosh Khemani CS

For Respondent (s)

Mr. Kumarjit Banerjee, Adv.
Ms. Sanchari Chakraborty, Adv.
Ms. Akanksha Chowdhury, Adv.

ORDER

At the request of the Bar Association, due to Ram Navami, matter adjourned to 23.04.2024, on top of the Board.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)